

S.No.3

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
04-04-2024 AT 10:30 AM**

**CP No. 439/241/HDB/2019  
AND  
IA (CA) 288/2023, IA No. 802 & 801/2019 in CP No. 439/241/HDB/2019  
u/s. 241 of Companies Act, 2013**

**IN THE MATTER OF:**

Harilal Patel

**...Petitioner**

**AND**

Craftsmen Products Pvt Ltd & 5 others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**CP No. 439/241/HDB/2019**

Orders not pronounced. **For orders on 06.05.2024.**

**IA (CA) 288/2023, IA No. 802/2019 & 801/2019**

Orders not pronounced. **For orders on 06.05.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**